NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 16/214/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Shriniwas Steel Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Sourabh Gupta, Advocate

For the Respondent (s): None

ORDER

Notice to the ROC to submit the report of this case returnable on 8th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)